

विरोध करेगा, जो आदमी आपकी अवज्ञा करेगा वह बोलेगा और वह अपनी बात कहेगा तो जो आदमी सिंसियरली हाउस के ठीक प्रोसीजर को मान कर चलेगा वह नहीं कह पायेगा। इसलिये मैं चाहूंगा कि एक निश्चित व्यवस्था हो जिस व्यवस्था को सारे सदन के लोग मानें और उस पर सारे लोग चलें और अगर कोई नहीं चलता है तो उसके लिये उचित कार्यवाही करें। उचित कार्यवाही नहीं करते हैं तो श्री राजनारायण जी इसी तरह कर सकते हैं। तो इस तरह की व्यवस्था करें। इसलिये मैं चाहता हूँ कि हाउस को ठीक से चलाने के लिये, इसके डिफिकल्ट को मॉन्टैन करने के लिये जो व्यवस्था आप दें उसका पालन करें और अगर उसका पालन न हो तो कोई और व्यवस्था की जाय। अगर यह नहीं करेंगे तो दूसरे लोग भी उसी तरह का आचरण कर सकते हैं।

MR. CHAIRMAN : Every Member must maintain decorum, discipline and dignity. That is not to be found in this House. I want that to be insisted upon; I want everyone to understand it. Let everyone put his hand on his conscience and think for himself; every night let him think for himself. And this House will conduct itself well.

Question No. 34.

SHRI PITAMBER DAS: What are your efforts for it?

MR. CHAIRMAN: I am making my effort, I shall certainly continue to make my effort. I know how to maintain traditions. I have not been a new member to this House. Question No. 34, Mr. Sinha.

LALA LAJPAT RAI STATUE

*34. SHRI R. P. SINHA

SHRI KRISHAN KANT†:

Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to refer to the answer to Starred Question No. 410 given in the Rajya Sabha on 5th March, 1968 and state:

†The question was actually asked on the floor of the House by Shri Krishan Kant.

(a) whether any final decision has since been taken about the place where Lala Lajpat Rai's statue will be erected in Delhi; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SARDAR IQBAL SINGH): (a) No, Sir.

(b) Does not arise.

SHRI KRISHAN KANT: May I know from the Government as to why there is delay? Government must be knowing that the statue of Lala Lajpat Rai is lying there for the last two years. May I know what are the reasons for the delay?

SARDAR IQBAL SINGH: Regarding the installation of Lala Lajpat Rai's statue, it was recommended by the Committee that it should be done in the precincts of Parliament House. Then the Portrait and Statue Committee of Parliament considered that. They are of the view that it is not possible because the space is very limited and it may be installed at some other place. After the recommendation of that Committee which was made in March this year, we are finding a place for that statue at some other place, which is suitable for that statue and which is suitable for that national leader.

SHRI KRISHAN KANT: Mr. Chairman, you will remember that this was exactly the reply which they gave us at the last session. It was in March, and now it is November. The Government of India, with all the machinery, with everything that they can command, have not been able to come to a decision. The statue is lying there for the last two years in Baroda, it is lying there. I do not know what is the hitch about it. May I know by what time the Government will decide about the place?

SARDAR IQBAL SINGH : Shri Sewakramji, the Secretary of the Servants of the People Society, has written to us

in October regarding the installation of Lala Lajpat Rai's statue at the Ring Road near Lajpat Rai Bhavan. That was in October. We are examining that proposal and we will decide soon.

SHRI BHUPESH GUPTA: May I know why the Government is not discussing the matter with all concerned with a view to working out an elaborate plan as to how many statues should come and where; because we find that such statues are not being erected, whereas in some States we find, for example, that the statues of the living Congress leaders are being erected. Such things are happening. Therefore I would like to know why the Government is not discussing this matter and, in so far as the statues that have been put up, what principle is being followed. Do I understand that in regard to the leaders in the national liberation movement who took to violent methods in fighting the British, whether in armed uprisings or otherwise, their statues are not to be seen in public places? We know some photos are there. But why are the statues of Bhagat Singh, Jatin Mukerjee, Surya Sen and similar other people who have made supreme sacrifice and set an example and inspired a whole generation of youth not to be seen in important public places?

SARDAR IQBAL SINGH: It is not fair to compare in this way. There is no point in arguing that we are only having statues of certain leaders of the Congress. All have played their part in the national movement in their own way and they are leaders of the national movement. It is not the question of the leader of a particular party or a particular group.

Regarding the installation of the statues, they are recommended by the Committee. The Committee can take note of the recommendations only when there are some specific proposals put before them. Some public body, the Municipal Committee or some institution, will bear the cost of the statue and that will be installed. And it should have the statue in the dimension of that great leader who has

played his great part in our national movement. And all these proposals are put before the Committee.

Then, regarding the statue of Netaji, it was approved that that statue will be put up Chandni Chowk—on one side of the Chandni Chowk will be the statue of Netaji and on the other side will be Lokamanya Tilak's. These proposals were approved and then the sites were earmarked.

Regarding Sardar Bhagat Singh . . .

SHRI BHUPESH GUPTA: Sir . . .

SARDAR IQBAL SINGH : Sir, let me explain.

MR. CHAIRMAN: I want everyone to listen to him. I will suggest also that if you are not fully satisfied and if something is left out, it is better that you go to the Minister concerned and ask him later instead of putting another question.

SHRI BHUPESH GUPTA: But the trouble is that we write letters but we do not get replies.

SHRI JAGANNATH RAO : No. no.

SHRI BHUPESH GUPTA: What about the portraits of Surya Sen of the Chittagong Armoury Raid, Jatin Mukerjee and others?

SARDAR IQBAL SINGH : May I say something regarding the statue of Sardar Bhagat Singh? There was no concrete proposal so far about the statue of Sardar Bhagat Singh. If any concrete proposal comes, we will try to fix it up. Regarding the other proposals, there is no proposal. I am sorry . . .

(Interruptions)

SHRI BHUPESH GUPTA : I am making a concrete proposal.

SHRI A. P. CHATTERJEE: Are we to take it that when statues are to be erected, this Committee which the hon. Minister has referred to will only act when there is a concrete suggestion by somebody? What is the Committee for? The Committee must find out who are the great heroes of the national

liberation struggle and they must put up the statues of those heroes and not statues of those milk and barley heroes of Satyagraha and of peaceful movements only. Well, those who fought with rifles and guns in their hands, they are also heroes. After all, you have got independence because of them, not because of the milk and barley people.

SHRI BHUPESH GUPTA : Many of us . . .

SHRI MORARJI R. DESAI: May I say that the hon. Member need not cast aspersions on other people? He can revere whomsoever he wants to; but he can revere all people. It is not a question of having respect for one and not for the other. It is not the Committee's function to put up statues and spend money on them. Government does not undertake to do that except perhaps only for Mahatma Gandhi. Government cannot go on putting up statues for all people. If there are proposals sent, then the Committee will fix where it is to be done but the Committee will "hot undertake to give any statues to anybody.

SHRI BHUPESH GUPTA: Whoever put up statues in the Parliament House? It is not individuals who are paying.

SHRI MORARJI R. DESAI: The Committee has not spent money on it. Somebody must have to pay.

SHRI BHUPESH GUPTA: You should have provided the fund, the Government.

श्री जगदम्बी प्रसाद यादव : क्रांतिकारी वीरों की श्रेणी में लाला लाजपत राय जी आते हैं और इसी संदर्भ में, जैसा कि हमारे अनेक मित्रों ने उल्लेख किया, उस श्रेणी में वीर सावरकर भी आते हैं। तो मैं सरकार से जानना चाहता हूँ कि क्या वह जानबूझकर केवल सत्याग्रहियों का जिसमें वर्णन ज्यादा हो, उनका गुणानुवाद ज्यादा हो, इसलिये उन लोगों के स्टेट्यू को राज्यों में और केन्द्र में हर जगह प्रश्रय देती है?

सरकार ने उन लोगों के, जिन्होंने क्रांतिकारी के रूप में अपना खून बहाया और आजीवन देश के लिये अपनी आहुति दी, स्टेट्यू स्थापित करने के लिये अब तक क्या प्रयास किया है?

सरदार इक़बाल सिंह : यह अपनी अपनी राय है। यह उनकी राय हो सकती है। लेकिन जो कमेटी की राय है वह मैंने आपको बता दी।

FARRAKKA BARRAGE

*35. SHRI YELLA REDDY :

SHRI BHUPESH GUPTA: SHRI D. L. SEN GUPTA:

Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) what progress has so far been made in the construction of the Farrakka Barrage in West Bengal;

(b) the total expenditure so far incurred on the project ; and

(c) whether any objection has been raised by Pakistan to the construction of Farrakka Barrage; and if so, whether it will cause any delay in the completion of the project?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (PROF. SIDDHESHWAR PRASAD) : (a) to (c) A statement is laid on the Table of the House.

STATEMENT

(a) The progress of work on the construction of Farrakka Barrage Project is briefly as under :—

Out of the 109 bays of the Barrage, the works on 57 bays on the left bank and 12 bays on the right bank have been completed. The gates and gate bridges for the Barrage have been completed for 33 bays on the left bank. The road bridge over the Barrage has been completed over 25 spans. The remaining work is in progress.

(b) the total expenditure incurred on Barrage and other works upto the end of September, 1968, is Rs. 66.68 crores.

†The question was actually asked on the floor of the House by Shri Bhupesh Gupta.